अनुबंध में दिए गए हैं। वर्ष 1986-87 के अन्तिम वित्तीय परिणामीं के अनसार, यह होटल 6 लाख रुपये नमाएगा।

भारत पर्यटन विकास निगम ने सम्प्राट होटल सहित ग्रपने विभिन्न होटलों के संबंध में केहतर निष्पादन हासिल करने के लिए निम्नलिखित उपाय किए

- (i) मैसर्स स्रोडनेर होटल रिप्रेजेन्टेटिव्स, हांगकांग, मै प्रसं गोल्डन तुलिप वर्ल्डवाइड होटल्स ग्रौर ट्रस्टहाऊस फोर्ट, लंदन के साथ मंतर्राष्ट्रीय मौरक्षण संबंधों (टाइप-ग्रप्स) माध्यम से सम्राट होटल जोरदार विकी ।
- (ii) विदेशो याता प्रचालकों के साथ विशेष रेट संविदा पर हस्ताक्षर करना।
- (iii) समहों के आवागमन को प्रोत्साहन करने के लिए कारो-बार की मात्रा पर निर्भर रहते हए प्रोत्साहनों की पेशकश करना ।
- (iv) पार्टी रूम्स, श्रादि खोलना।

Seizure of snake skins

1577. SHRI MUKHTIAR. SINGH MALIK:

> SHRIMATI RENUKA CHOW-DHURY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that cases of seizure and confiscation of snake skins and snake skin articles has increased during the last year:
- (b) if so what are the details in this regard in comparison to the corresponding year and the value thereof; and

(c) whether the seized goods are exported by Governent agencies: if so, the names of the agencies and the quantity exported and the value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R ANSARI): (a) and (b) Information is not readily available in the Ministry and will be obtained and placed on the Table of the Sabha.

(c) The Bharat Leather Corporation and the State Trading Corporation are authorised to export seized goods. During the period from January, 1984 to March, 1987 the Bharat Leather Corporation exported a total 2,47,761 articles made of snake skins valued at Rs. 4,27,78,956. The State Trading Corporation has not exported any such goods so far. :

Internal trade in items made of snake skins

MUKHTIAR 1578. SHRI SINGH MALIK:

> SHRIMATI RENUKA CHOW-DHURY .

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether snake skins and items made of snake skins are not permitted to be traded in within the country; and
- (b) whether any special licences are being issued; if so, under what conditions and to whom such licences have been issued during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R ANSARI) : (a) Trade in skins of 9 species of snakes and the products derived therefrom is now banned.

(b) The Wild Life (Protection) Act 1972 does not envisage the grant of any "special lincences" for the trade in snake skins and articles made therefrom.